

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE GOPINATH.P.

TUESDAY, THE 12TH DAY OF MAY, 2020/22ND VAISAKHA, 1942

W.P.(C) NO.3487 OF 2020

PETITIONER :-

BISLERI INTERNATIONAL PRIVATE LTD.
HAVING ITS REGISTERED OFFICE AT:
WESTERN EXPRESS HIGHWAY, ANDHERI (E)
MUMBAI 400 009
ALSO AT:
BLOCK NO. 35. I.D.A
ERUMATHALA PO ALUVA
KERALA - 683 112

REP. BY ITS AUTHORISED REPRESENTATIVE,
MR.PAUL DANIELS/O V. BENJAMIN, AGED 42 YEARS

BY ADV.SRI. THOMAS P.KURUVILLA

RESPONDENTS :-

- THE STATE OF KERALA
REP. BY THE CHIEF SECRETARY
GOVERNMENT SECRETARIAT
THIRUVANANTHAPURAM 695 001

- THE ADDITIONAL SECRETARY
ENVIRONMENT (B) DEPARTMENT
GOVERNMENT SECRETARIAT
THIRUVANANTHAPURAM 695 001

R1-2 BY SRI.VINITHA B, GOVERNMENT PLEADER

THIS WRIT PETITION HAVING COME UP FOR ADMISSION ON 12.05.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

ORDER

Shri.S.Sreekumar the learned Senior Counsel appearing for the petitioner would press for an interim order. He could state that when the writ petition came up for consideration on earlier occasion, the Government Pleader had undertaken to obtain instruction as to whether the Provisions of Clause 11 of Ext.P3 would come to the rescue of the petitioner.

2. Today when the matter is taken up, Shri.Renjith Thampan, the learned Additional Advocate General appearing for the state of Kerala in this matter and requested that the matter has been adjourned for further consideration.

Post this writ petition and I.A.No.2 of 2020, for consideration on 18.05.2020.

GOPINATH P

JUDGE

SMA

APPENDIX

PETITIONERS EXHIBITS.

EXT.P1 TRUE COPY OF THE REGISTRATION CERTIFICATE FOR BRAND OWNER
DTD. 21.12.2018 ISSUED BY THE CENTRAL POLLUTION CONTROL BOARD

EXT.P2. TRUE COPY OF GO(MS) 6/2019 DTD. 27.11.2019

EXT.P3. TRUE COPY OF NOTIFICATION GO(MS) NO. 7/2019/ENV. DTD.
17.12.2019 ISSUED BY THE RESPONDENT NO.2

EXT.P4. TRUE COPY OF LETTER DATED 11.10.2019 ISSUED BY THE KERALA
STATE POLLUTION CONTROL BOARD

EXT.P5 TRUE COPY OF LETTER DATED 18.11.2019 ISSUED BY THE
PETITIONER ADDRESSED TO THE CHAIRMAN, KERALA STATE POLLUTION CONTROL
BOARD

EXT.P6. TRUE COPY OF LETTER DTD. 13.11.2019 ISSUED BY THE KERALA
STATE POLLUTION CONTROL BOARD

EXT.P7. TRUE COPY REPRESENTATION DTD. 26.12.2019 SUBMITTED BY THE
PETITIONER TO THE SECRETARY, MINISTRY OF ENVIRONMENT, FOREST AND
CLIMATE CHANGE, GOVT. OF INDIA

EXT.P8. TRUE COPY REPRESENTATION DTD. 12.09.2019 SUBMITTED BY THE PETITIONER TO THE SECRETARY, MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE, GOVT. OF INDIA

EXT.P9. TRUE COPY OF MAHARASHTRA NOTIFICATION DTD. 30.6.18 BEARING NO. PLASTIC-2018/C.R.NO.24/TC04

EXT.P10. TRUE COPY OF NEWS REPORT DTD. 16.10.19 PUBLISHED IN ECONOMIC TIMES

EXT.P11. TRUE COPY OF DETAILS OF THE PLASTIC COLLECTION FOR DECEMBER-2019 ALONG WITH CA CERTIFICATE FOR THE SAME

EXT.P12. TRUE COPY REPRESENTATION DTD. 18.12.2019 SUBMITTED BY THE PET PACKAGING ASSOCIATION FOR CLEAN ENVIRONMENT BEFORE THE 1ST RESPONDENT AND ITS ANNEXURES.